## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## **RAJYA SABHA UNSTARRED QUESTION NO. 377** TO BE ANSWERED ON 06.02.2025

#### **National River Conservation Plan**

#### 377. DR. KALPANA SAINI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) number of rivers which have been covered so far under the National River Conservation Plan (NRCP) and the budget allocated for the same;
- (b) the difference between 'Namami Gange' and NRCP for cleansing the river Ganga;
- (c) the steps taken by Government to prevent river pollution under the NRCP; and
- (d) whether Government has made any specific rules for the industries in order to control river pollution under the scheme, if so, the details thereof?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (d)

The Government of India has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in rivers/tributaries in Ganga basin through the Central Sector Scheme of Namami Gange Program, and the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for other rivers in the country being implemented by the Ministry of Jal Shakti, Government of India.

Presently, NRCP (excluding Ganga and its tributaries) covers polluted stretches of 57 rivers spread over 17 States/UTs at a sanctioned cost of Rs.8931.49 crore. An amount of Rs.3799.31 crore toward central share has been released to various State Governments/UTs for implementation of various pollution abatement schemes and inter-alia a treatment capacity of 2941 Million Litres per Day (MLD) has been created so far under NRCP.

Assistance is provided to State Governments/UTs for abatement of pollution in identified stretches of various rivers (excluding river Ganga and its tributaries) under the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on cost sharing basis between the Central & State Governments/UTs for taking up various pollution abatement works relating

to interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation, river front/bathing ghat development, etc.

Schemes taken-up under NRCP programme are aimed primarily at reduction in pollution load in rivers. Apart from improvement in water quality of rivers leading to better public health and ecology of the river systems, the pollution abatement works taken up under NRCP help to improve the aesthetics & sanitation in the towns and in maintaining a cleaner environment.

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